F. No. J-11017/23/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi Dated the 15th March, 2024

ORDER

The President is pleased to accept the resignation of Ms. Bansuri Swaraj, Group 'A' Panel Counsel for Supreme Court of India with effect from the date of this order.

- 2. Consequently, name of Ms. Bansuri Swaraj, Advocate occurring in this Department's Order No. J-11017/23/2023-Judicial (Part-1) dated 07.10.2023, in list of Group 'A' Panel Counsel at serial number 25, stand omitted.
- 3. Hindi version of this order will follow.

(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to:

- 1. PS to MoS (I/C) L&J
- 2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in Supreme Court.
- 4. The Registrar, Supreme Court of India, New Delhi.
- 5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
- 6. Ms. Bansuri Swaraj, Advocate.
- 7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 10.Office / spare copy

(Kumar Gaurva)

Section Officer (Judicial)

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